- (b) On inquiry, the allegations of coercion for forceful collection of. money by IOC employees could not. be established
  - (c) Does not arise.
  - (d) Yes, Sir.
  - (e) No, Sir.
  - (f) Does not arise.

## Policy on Export and Imnort of Naphtha

2185. SHRI SATYA PRAKASH MA-LAVIYA: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

- (a) whether Government's attention has been drawn to the news-item which appeared in the New Delhi Edition of 'Indian Express' of 15th July, 1994, if so, what is the existing policy for import of Naphtha and the circumstances under which this policy had to be adopted;
- (b) whether the Policy so adopted has helped the consuming industries of this material to have it at economically via ble paces;
- (c) whether it is a fact that the IOC, the canalizing agency for export of pen oleum products including Naptha are exporting this material at a price lower than the international prices while the import by Indian companies are made at international price, resultin2 in net loss of foreign exchange to the
- (d) whether Government have any plans to stop exports at lower prices and divert the surplus for domestic use at economically viable prices;
- (e) ff so, the time frame for -adoption of thfe policy- and
  - (f) if not, the reasons thereto.?

THE MINISTER OF STATE OF THH; MINISTRY OF PETROLEUM & NAT-URAL GAS (CAPT. SATISH SHARMA): (a) Under the existing EXIM Pol-icy, the import of Naptha has been de-canalfaed subject to the sate of return

- stream to oil refineries only by the importer on commercial terms.
- (b) The consuming industries are now free to work out the economics and purchase Naptha either indigenously or import the same.
- ic') to (f) Naptha is exported after meeting the domestic demand of the product at market related price. Data on price of private imports of Naptha is not available.

## Import of Diesel

- 2186. SHRI BHUPINDER SINGH MANN: Will the Minister of PETROLEUM AND NATURAL GAS be plea-ssd to state:
- (a) T/hat- quantum of diesel ia imported in India and at what rate;
- (b) what is the landed cost of diesel after import and what is the rate thereof in India;
- (c) what is the rate of diesel in other countries in the world?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NAT-URAL GAS (CAPT. SATISH SHARMA): (a) The quantity and average rate at which diesel has been imported during 1992-93 and 1993-94 are as under:-

|          | , | (Quantity)<br>MMT |     | (Average Rate)<br>Rs./Tonne |      |  |
|----------|---|-------------------|-----|-----------------------------|------|--|
| 1992-93  |   | •                 | 7.1 | 6                           | 5155 |  |
| 1993-94. |   |                   | 7.5 | 6                           | 5522 |  |

The above fates are exclusive of duty. From 1-3-94 Customs duty i§>30 per cent plus Io per cent CVD ha<sub>8</sub> been levied.

<br/>b) The average landed cost of diesel during the first quarter of the current year has been Rs. 7264.92!MT against the domestic price (ex storage) inclusive of iuty of Rs. 7609.70JMT.